

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MEGHALAYA : MANIPUR : TRIPURA :
MIZORAM AND ARUNACHAL PRADESH)

CORRIGENDUM TO NOTIFICATION NO.HC.XI-06/2007/493/RC, DATED 20TH JUNE 2008

Dated Guwahati, the 11th May 2011.

NO.HC.XI-06/2007/ 365 /RC ## The words "**Clauses (I) and (II) of Sub-Section (IA) of Section 13 of the Act**" appearing in para 2 of the Notification No.HC.XI-06/2007/493/RC, dated 20th June 2008 should be read as "**Clause (i) and (ii) of Sub-Section (IA) of Section 13 of the Act**".

By Order

Sd/- P.K. Saikia

REGISTRAR GENERAL

Memo No.HC.XI-06/2007/ 366-455 /RC, dated 11.05.2011.

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